(No Subject)

RK

rajesh Kumar <rk.vatsa73@trai.gov.in>

Fri, 13 Sep 2024 10:07:30 AM +0530

To "Arvind Kumar" < interconnect-bcs@trai.gov.in >

Reply... "advbcs-2" <advbcs-2@trai.gov.in>

Rajesh Kumar Vatsa, PPS to Advisor (B&CS) TRAI

======= Forwarded message ========

From: <<u>saravaiyagajendrasinh@yahoo.com</u>>

To: "Deepak Sharma"<<u>advbcs-2@trai.gov.in</u>>, "Sapna Sharma"<<u>jtadv-</u>

bcs@trai.gov.in>

Date: Thu, 12 Sep 2024 17:16:28 +0530

======== Forwarded message ========

dear. sir

- 1, If possible, cancel the self-audit rule or make audits every three or five years.
- 2, You can keep the calendar year for an audit as you see fit.
- 3, CAS SMS and BIS certificates are valid once issued as vendors charge a lot for frequent updates.
- 4, CAS and SMS vendors also need to be priced because they charge as much as they want.
- 5, In networks driven by piracy, all broadcasters take action together and try to pay attention.
- 6, If there is a problem with the broadcaster and SMS report, it can get audited in its own way.
- 7, MSO licenses issued for 10 years are requested to be life time.
- 8, MSO licenses should also provide a facility to change names .
- 9, The broadcasters should also provide reasonable rates for the package for villages.